GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:2848 ANSWERED ON:18.08.2011 FREIGHT TERMINAL Ponnam Shri Prabhakar

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways propose to relax private freight terminal norms in the country; and
- (b) if so, the details thereof, zone-wise, including South Central Railway?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K. H. MUNIYAPPA)

- (a) Yes, Madam.
- (b) The policy on "Private Freight Terminal (PFT)" was issued on 31.05.2010 vide Freight Marketing Circular No. 14 of 2010. The "Private Freight Terminal" policy has been reviewed. Certain provisions of the policy have been modified as under-
- (i) Non-programmed coal for core and non-core sector has been allowed for outward loading.
- (ii) Sidings where third party cargo is being handled will have to be apply for PFTs.
- (iii) Conditions related to land have been made similar to the condition of ownership of land for private sidings.
- (iv) The applicant can be a subsidiary company where the net worth of the holding company may be reckoned for the purpose of eligibility criteria. Besides the company can also be a joint venture company. No approval for PFT has been given so far in South Central Railway.